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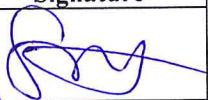
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.111/252/HDB/2017
NAME OF THE COMPANY	Emani Prime Source Private Limited
NAME OF THE PETITIONER(S)	Emani Prime Source Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	ADVOCATE	9000666072 Sangam.naresh@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Naresh Kumar Sangam, Learned Counsel for the Applicant.

Report of RoC is awaited. The Counsel has also undertaken to file an affidavit confirming that in future the Company will not violate any of the provisions of the Companies Act 2013 and other applicable Rules / Regulations especially with regard to Section 248 of the Companies Act. Post the matter on 06.11.2017.


Member (T)


Member (J)